

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1793  
ANSWERED ON:29.11.2002  
FUNDS TO NGO .  
GEORGE EDEN

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

the total amount approved and sanctioned for various NGOs during the current financial year up to October 31,2002, State-wise?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

A Statement is attached.

Annexure

Statement referred to in reply to parts (a) of lok Sabha unstarred question no. 1793 for 29-11-2002

Total amount approved and sanction for various NGOs during the current financial 2002-03 (upto 31st October 2002)

(Rs. in lakhs)

S. No. Name of the States/UTs Amount sanctioned during 2002-03 (upto 31st October 2002)

1. Andhra Pradesh 2143.62
2. Arunachal Pradesh 18.16
3. Assam 114.14
4. Bihar 329.93
5. Chhatisgarh 24.49
6. Goa 16.52
- 7 Gujarat 408.57
8. Haryana 205.45
9. Himachal Pradesh 26.17
10. Jammu & Kashmir 11.95
11. Jharkhand 14.19
12. Karnataka 810.30
13. Kerala 407.53
14. Madhya Pradesh 254.72
15. Maharashtra 970.17
16. Manipur 228.73
17. Meghalaya 59.53
18. Mizoram 36.08
19. Nagaland 16.10
20. Orissa 861.11
21. Punjab 174.26
22. Rajasthan 576.51
23. Sikkim 0.00
24. Tamil Nadu 647.40
25. Tripura 24.18
26. Uttar Pradesh 1879.41
27. Uttaranchal 222.56
28. West Bengal 734.97
29. Andman & Nicobar 0.00
30. Chandigarh 6.71

31. Dadar & Nagar Haveli 0.00
32. Daman & Diu 2.00
33. Delhi 726.91
34. Lakshadweep 0.00
35. Pondicherry 23.22